

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.213
CP(IB)/90(AHM)2023

Proceedings under Section 10 IBC

IN THE MATTER OF:

MS SHARWIN COTTEX PRIVATE LIMITED

.....Applicant

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : Mr. Sumit Parikh, Adv.

ORDER

None present for the applicant. It is seen from the record the applicant is not appearing since long. In view of the same, application is dismissed for default.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)